

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

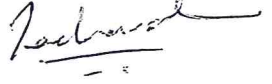
13


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/617/(IB)/2017
NAME OF THE PETITIONER(S) : FOCUS INFRA SOLUTIONS
NAME OF THE RESPONDENT(S) : COGNIZANT TECHNOLOGY SOLUTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. JOHN ZACHARIAH ADVOCATE 

2. M. Sri Charan Rangarajan
Athiban Vijay Counsel for
Operational
creditor 

ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to make available the invoices based on which he is making claim to the Corporate Debtor. Counsel for the Respondent is directed to instruct his client to reconcile the accounts and make payment of the outstanding amount, if any. Put up on 13.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)